

system facilitate available in the country to manufacture paper and newsprint from the waste-paper;;

(b) if so, the details thereof; and

(c) if not, whether the Government propose to introduce delinking plant system facility in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). It has been reported to Government that M/s. Larsen & Toubro is in a position to design, manufacture and supply delinking system of capacities ranging from 25TPD to 350 TPD in technical collaboration with M/s. J.M. Voith GmbH, Germany. It is also understood that M/s. Larsen & Toubro has already supplied some equipment to M/s. Aurangabad Paper Mills Ltd. in Maharashtra in this regard.

Theft of Coal

7556. SHRI UPENDRA NATH VERMA: Will the Minister of COAL be pleased to state:

(a) the number of persons prosecuted on the charge of theft of coal in Dhanbad district of Bihar during January to March 1992 and the value of coal detected; and

(b) the remedial measures taken/proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) 46 persons were apprehended and handed over to police on the charge of theft of coal during January, 1992 to March, 1992., Coal worth Rs. 5,97,367/- was received during this period.

(b) Raids are being conducted by Central Industrial Security Force alongwith State Government authorities. Besides, constant vigil is maintained by the CISF personnel.

[English]

Sick Public Sector Undertakings

7557. SHRI THAYILJOHANNALOSE: Will the PRIME MINISTER be pleased to state:

(a) the names of public sector undertakings fallen sick in Karala;

(b) whether the Government have any proposals to close-down these sick public sector undertakings;

(c) if so, the details hereof;

(d) the investment made in each of these undertakings;

(e) since when these undertakings have been incurring losses; and

(f) the steps taken to make them viable?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) Cochin Shipyard Ltd. is the only Central PSE in Kerala which has fallen sick.

(b) and (c). At present there is no proposal for closure of any of the Central PSE.

(d) The total investment in Cochin Shipyards Ltd. as on 31.3.91 was Rs. 171.17 crores.

(e) Cochin Shipyard is incurring losses since 1982-83.

(f) The enterprises which re covered under the Provisions of SICA are required to be referred to the Board for Industrial & Financial Reconstruction (BIFR) for formulation of revival/rehabilitation schemes for these enterprises.